



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./68/2012	NILIMA BEGUM, Versus THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	PP, ASSAM
2	Crl.A./327/2013	BABU SK. Versus THE STATE OF ASSAM AND ANR.	MR.A ROSHID MR.A MOBARAQUE	PP, ASSAM PP, ASSAM
3	Crl.A./111/2019	M/S SREI EQUIPMENTS FINANCE LTD Versus MR. RAJA ALI AHMED	MR. M SARMA MS. I GOHAIN MS J A AHMED	
4	Crl.L.P./48/2020 in Crl.A./6888/2020	ASHIT PAUL Versus SURACHITA NANDY AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
	WITH Crl.A./6888/2020 (Filing Number)	ASHIT PAUL Versus SURACHITA NANDY AND ANR. (H)		
5	I.A.(Crl.)/268/2020 in Crl.A./1959/2020	SHRIRAM TRANSPORT FINANCE COMPANY LTD., Versus SRI GHANA KANTA CHUTIA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S N TAMULI
	WITH Crl.A./1959/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD. Versus SRI GHANA KANTA CHUTIA		
	WITH Crl.L.P./30/2020	SHRIRAM TRANSPORT FINANCE COMPANY LTD., Versus SRI GHANA KANTA CHUTIA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021